

Shri Hathi: Really the whole set-up will be acting under the directions of this 'Committee of Direction'.

Shri Harish Chandra Mathur: May I know what is the responsibility of the Union Government in this matter and may I know what part they are going to play in the efficient execution of this project?

Shri Hathi: Generally, as is the case with all inter-State projects, we set up a Board and they look after it. This Committee of Direction will lay down the policies, programme, etc. and the administrative set-up will look to the execution of the project.

Shri Harish Chandra Mathur: I did not ask about the administrative set-up of the committee. I asked what would be the responsibility of the Union Government and how they are going to discharge it.

Shri Hathi: The Union Government will see that the project is executed according to schedule and will also have the check-up of the funds, the loans sanctioned etc.

Recommendations of Railway Corruption Enquiry Committee

*1378. **Shri Ayyakannu:** Will the Minister of Railways be pleased to state:

(a) to what extent steps have been taken by Government to implement in full the recommendations and suggestions of the Railway Corruption Enquiry Committee, in the matter of rooting out corruption on Indian Railways; and

(b) to what extent Government have so far succeeded in their attempts to check corruption on the Indian Railways in general and North-Eastern and Southern Railways in particular?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) Of the total of 146 recommendations concerning Railways, all except 10 were accepted as practicable, and implemented or are in the process of being implemented.

(b) No such assessment is possible at present.

Shri Ayyakannu: May I know the total number of cases of corruption since the receipt of the recommendations of the Corruption Enquiry Committee and the action taken thereon?

Shri Shah Nawaz Khan: I do not have the figures about the total number of cases from the date the report was received. I can give the hon. Member the figures for the year 1956-57; the total number of cases registered was 3,518.

Shri B. S. Murthy: What are those ten recommendations left out and the reasons for their being left out?

Shri Shah Nawaz Khan: One recommendation was that the Government pleaders should be utilised for dealing with the railway cases. It has not been found possible to agree to that suggestion as the Government pleaders have plenty of other work to do. Railway cases being of a specialised nature, we have to employ our own separate pleaders. That is one thing. There were some suggestions regarding the duration of the privilege passes issued to railway employees for the leave period. They wanted that the privilege passes should cover only the leave period and not the period beyond. We discussed this with the National Federation of Indian Railwaymen and they are against that suggestion. There are others. If you want me I will read them.

Mr. Speaker: Mr. Tangamani.

Shri Tangamani: What has happened to these 3,518 corruption cases which came to the notice of the Government during 1956-57?

Shri Shah Nawaz Khan: They were all gone through and scrutinised. On scrutiny it was found that 1,722 cases were based on vague allegations on which no action could be taken. 511 cases were finalised and in 463 cases punishment was given.

Shri B. S. Murthy: May I know whether, after the enforcement of the

recommendations, the corruption charges had gone down?

Shri Shah nawas Khan: It is rather difficult to assess the extent of these things and say whether it has gone down or gone up.

Ukai Dam Project

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*1578. { **Shri Yajnik:**
Shri Goray:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Technical Committee appointed to enquire into Ukai Dam Project has completed its work.

(b) whether any decision has been taken to proceed with the work of the Ukai Dam during the current year; and

(c) if so, the amount sanctioned for carrying on this work during the current year?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The Project will be considered by the Advisory Committee on irrigation and Power Projects after the comments of the Bombay Government on the report of the Technical Committee are received.

(c) Budget provision for the current year (1957-58) for the Ukai Project is Rs. 99.79 lakhs.

Shri Yajnik: May I know if the technical committee has already reported and has given the line-clear for continuing this work?

Shri Hathi: No, Sir. This sub-committee which was appointed by the advisory technical committee set up by the Planning Commission had submitted its report to the technical advisory committee. But that report has been sent to the Government of Bombay for their comments.

Shri F. R. Patel: May I know whether, when this dam was includ-

ed in the Second Plan, any enquiry was done? What was that enquiry?

Shri Hathi: There is no question of making any enquiry. The plans and estimates are prepared by the Government of Bombay and then sent to the Planning Commission which has set up an advisory committee to look into this project. That committee appointed a sub-committee and its report has now been sent to the Government of Bombay.

Shri F. R. Patel: May I know how much time will be taken?

Shri Hathi: In technical matters where detailed scrutiny has to be made, time is taken.

Shri Jadhav: May I know whether it is the opinion of the technical experts that the dam is likely to be filled with silt within a decade or two?

Shri Hathi: I have not received any such information.

Shri Yajnik: May I know if the Bombay Government is in charge of the operations or is the Centre in charge of these things?

Shri Hathi: The report has been sent for the remarks of the Bombay Government. But naturally it will be taken up by the Bombay Government and not by the Centre for execution.

Survey Report of Rupar—Chandigarh Railway Line

*1580. **Shri Daljit Singh:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1048 on the 22nd August, 1957 and state whether the traffic survey report of the new Railway line connecting Rupar to Chandigarh has been finalised?

The Deputy Minister of Railways (Shri Shah nawas Khan): Not yet, Sir.